

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2987
ANSWERED ON:12.08.2010
. BENAMI TRANSACTIONS
Joshi Shri Pralhad Venkatesh;Singh Shri Ganesh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether injustice is being made to the members of some families due to some provisions of the Benami Transactions (Prohibition) Act;
- (b) if so, the reaction of the Government thereto;
- (c) whether the Government proposes to amend the said Act;and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAFPA MOILY)

- (a) No, Madam.
- (b) to (d) Do not arise.